

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-318/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.07.2018**

NAME OF THE PARTIES: Ravindra Bhushan Pandey

v/s.

Tusker Cranes Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

7. C.P. (IB)-318/(MB/2018)

At request of the parties, list this matter on 03.08.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

/PS/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)